

Title: Regarding reported sale of BALCO's Shares.

SHRI MADHAVRAO SCINDIA (GUNA): Sir, I would like to draw your attention to the scandalous and outrageous way in which the BALCO has been thrown away by this Government....(Interruptions)

MR. SPEAKER: Who is now speaking? I have not allowed anybody. Without being allowed, you are speaking.

...(Interruptions)

SHRI MADHAVRAO SCINDIA : It is most outrageous. It is most scandalous. I raised this issue yesterday.

MR. SPEAKER: You raised it yesterday. Again, today also, you are raising it. What is this?

SHRI MADHAVRAO SCINDIA : I raised it yesterday but I had not got a satisfactory reply. BALCO is a public sector company having Rs.460 crore reserves and surplus. It is a company which is making a profit of Rs.110 crore. 7000 employees will be in distress. What about their future?

A Valuer has been appointed who says that the reserves and surplus are extraneous matters. He values only the fixed assets. What sort of a Valuer is he? No market share has been taken into consideration. 15 per cent of the market share is BALCO's share. The Valuer asks: "What is a market share?" He does not know what a market share is. He says that these are extraneous matters. This is the way our public sector units are being played with.

Of course, बहुत ही दुर्भाग्यपूर्ण बात है कि हमें यह जानकारी अखबारों से प्राप्त होती है। यह सरकार पूरी तरह से खिलवाड़ कर रही है, हमारे देश के हीरे-जवाहरातों को फेंक दिया जा रहा है। जो 7000 मजदूर उसमें काम कर रहे हैं, यह उनकी रोज़ी-रोटी का सवाल है और अगर हम यहां इस मामले को न उठाएं तो हम अपने कर्तव्य का निर्वाह नहीं करते हैं। इसलिए हम सरकार से पुरज़ोर मांग करते हैं कि यह सेल बंद कर दी जाए जब तक इस पर यहां डिसकशन न हो। हम चाहते हैं कि यहां डिसकशन हो, उसके बाद विस्तृत जानकारी सरकार सदन को दे और अगर संतोषजनक जवाब न हो तो यह सेल न किया जाए। जल्दबाजी में सेल करने का कोई मतलब नहीं है। इन्होंने यह कहा कि हम घाटे की यूनिट सेल करने के लिए एक बास्केट बनाना चाहते हैं जिसमें मुनाफे वाली यूनिट भी डालना चाहते हैं। हम देख रहे हैं कि एक भी घाटे की यूनिट सेल नहीं कर रहे हैं और जो यूनिट मुनाफा कमा रही हैं, जिसके रिज़र्व और सरप्लस 460 करोड़ रुपये के हैं, ऐसे यूनिट को उठाकर फेंका जा रहा है। यह इतना बड़ी कंपनी है कि हमारे वैल्यूअर ने 11 दिन में वैल्यूएशन किया है और ये कहते हैं कि हम रिज़र्व और सरप्लस को **â€**(व्यवधान)

MR. SPEAKER: Shri Madhavrao Scindia, there are other Members also who want to speak. Other notices are also there.

श्री माधवराव सिंधिया : हमारे 7000 मजदूर मजबूर हैं। **â€**(व्यवधान) मंत्री जी ने कहा है कि एक साल के लिए रिट्रेन्चमेंट नहीं होगा। **â€**(व्यवधान)

MR. SPEAKER: The hon. Minister is there to give the reply.

श्री माधवराव सिंधिया : मगर फिर भी हम पूछना चाहते हैं कि एक साल के बाद जो वालंटरी रिटायरमेंट स्कीम लागू की जाएगी, या तो रिट्रेन्चमेंट फ़ेस करो या वीआरएस लो। इसलिए 7000 मजदूरों के लिए हम कहना चाहते हैं कि इस तरह की बातें न हों। जल्दबाजी में देश के कीमती हीरे-जवाहरातों को रद्दी की टोकरी में सिर्फ़ इसलिए न फेंक दिया जाए कि ये अपना घाटा पूरा नहीं कर पा रहे हैं। फिस्कल डैफिसिट को, सरकारी खर्च को पूरा करने के लिए 7000 मजदूरों का बलिदान किया जा रहा है और ये हमसे बर्दाश्त नहीं होगा। हम उस पर जवाब चाहेंगे।

SHRI RUPCHAND PAL (HOOGLY): Sir, I would like to submit that the selling out of BALCO is again an example of this Government's surrender to the pressures of the industrialists. There are stories that they had made a commitment to the owner of the Sterlite company that BALCO would be handed over to him. According to that goal, they proceeded. The valuation processes were made to subserve the interests of the owner of the Sterlite company only. We are ready to place all the documents on the Table of this House. This is the second time that this Government is serving the interests of the Sterlite company. Maybe, it is on a ruinous path.

BALCO is a cash-rich company. It has made a profit of more than Rs.104 crore. It has now been decided to sell 51 per cent of its shares. The Disinvestment Commission had suggested that the core sector should not be divested of more than 40 per cent of its shares. Now, the Government have decided to sell 51 per cent share of the BALCO. ... (Interruptions) They are selling it out totally. But the market has its own close-up story. ... (Interruptions)

MR. SPEAKER: Shri Rupchand Pal, you have started the discussion. It is 'Zero Hour'. You can mention the points.

...(Interruptions)

SHRI RUPCHAND PAL : Some Ministers are hand-in-glove with this company. ... (Interruptions)

MR. SPEAKER: You are saying what the Government has to decide.

...(Interruptions)

SHRI RUPCHAND PAL : Some of the Ministers in this Government are hand in glove with this particular industrial group, not only to meet the fiscal deficit but also to benefit this particular group of industries. ... (Interruptions) They

have managed to do that. ...(*Interruptions*) I charge this Government of corruption. ...(*Interruptions*) The Minister owes an explanation to this House as to how and why such a disastrous and ruinous decision has been taken. ...(*Interruptions*)

MR. SPEAKER: Shri Lakshman Seth, Shri Hannan Mollah, Shri Samar Choudhury, and Dr. Raghuvansh Prasad Singh can also associate with that.

...(*Interruptions*)

MR. SPEAKER: Nothing should go on record.

(*Interruptions*)*

*Not Recorded.

12.16 hrs

(At this stage, Shri Avtar Singh Bhadana and some other hon. Members came and stood on the floor near the Table.)

MR. SPEAKER: You do not want any reply from the Government.

...(*Interruptions*)

MR. SPEAKER: You do not want any reply from the Minister.

...(*Interruptions*)

MR. SPEAKER. I am asking the Minister to give the reply but you are not hearing.

...(*Interruptions*)

MR. SPEAKER: Nothing should go on record.

(*Interruptions*) *

MR. SPEAKER: You have raised the point and I am asking the Minister to give the reply. But you are not hearing. It appears that you do not want any reply from the Minister.

...(*Interruptions*)

MR. SPEAKER: What is this? I could not understand this. You have raised the point. I am asking the Minister to reply.

...(*Interruptions*)

MR. SPEAKER: But you are not allowing the Minister to give the reply. Is this the parliamentary procedure which is to be followed in the House? The Minister is going to reply to the issue you raised.

...(*Interruptions*)

MR. SPEAKER: Why are you not allowing the Minister to reply?

...(*Interruptions*)

*Not Recorded.

MR. SPEAKER: Please understand. You have raised an important point and the Minister is going to give reply. But you are not allowing the Minister to reply. Is this the practice to be followed in the House during the 'Zero Hour'?

...(*Interruptions*)

MR. SPEAKER: Are you not interested in the reply of the Government?

...(Interruptions)

MR. SPEAKER: The normal practice is that whenever any important issue is raised during the 'Zero Hour', the Minister generally gives the response.

...(Interruptions)

MR. SPEAKER: You have raised the issue but you are not hearing what the Government wants to say.

...(Interruptions)

MR. SPEAKER: What is this? This is a peculiar situation.

...(Interruptions)

MR. SPEAKER: The House stands adjourned to meet again at 3.30 p.m.

12.19 hrs

The Lok Sabha then adjourned till thirty minutes past Fifteen of the Clock.

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15.35 hrs.

लोक सभा पन्द्रह बजकर पैंतीस मिनट पर पुनः समवेत् हुई।

(श्री देवेन्द्र प्रसाद यादव पीठासीन हुए)

सभापति महोदय : अब गैर-सरकारी सदस्यों के विधायी कार्य लिए जाएंगे।

15.35 ½ hrs.